

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5552
ANSWERED ON:02.05.2002
DIVERSION OF FUNDS TO OTHER ZONES
BHARTRUHARI MAHTAB;RAMESH CHENNITHALA

Will the Minister of RAILWAYS be pleased to state:

(a) whether the funds sanctioned for Railway projects of various railway zones have been diverted to other railway zones during the last three years;

(b) if so, the reasons therefor; and

(c) the total funds out of allocated funds diverted to other heads/ divisions/zones along with the reasons therefor, zone-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST RAILWAYS (SHRI O. RAJAGOPAL)

(a) & (b) : Yes, Sir. Diversion of funds or reappropriations, as permissible under the rules, are resorted to with a view to ensure better utilisation of funds. The necessity for undertaking reappropriations arises due to :

- Some works moving slowly due to delay in land acquisition, contractual problems, court cases etc. as a result the allotted funds become surplus.
- To meet the requirement of additional funds for target-dated projects,
- To meet the escalated cost of materials etc.
- Changes in availability of resources.

(c) The total funds reappropriated during the last three years between various zones were as under :

(Rs. in cr.)

Railway	Amount diverted from	Amount diverted to	
Central	49.73	26.33	
Eastern	109.36	20.15	
Northern	63.03	583.26#	
North Eastern	8.60		35.58
Northeast Frontier	10.68		77.06
Southern	31.52		65.49
South Central	35.97	14.06	
South Eastern	97.31	41.12	
Western	69.90	61.88	

Additional funds provided to Northern Railway for providing loan to Konkan Railway Corporation Ltd.